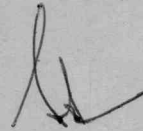


21.2.97Hon. Mr S. Dayal, AM

Sri S.K. Mishra learned counsel for the applicant. Sri G.P. Agarnal for the respondents.

Learned counsel for the respondents prays for acceptance of his request for MA 2491/96 which states that applicant expired on 24.9.96 and the application is abated, in view of this fact. Learned counsel for the applicants states that copy of this MA has not been given to him. However, he does not contest that the applicant is dead. Case is abated.



AM

pl